NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 101/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY: M/s. Sh. Vivek Verma V/s. M/s. Tristar Airconditioning Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE + HAW IT MARUNISH ADV Reefordent-2. JAYANT K. MEHTA ADV 3. SUVENI BHAGAT, ADV

ORDER

Both the counsels are requested to examine the territorial jurisdiction of this

Bench in this case before proceeding further.

2. To come up on 24.8.2016.

(Ina Malhotra)

Member (Judicial)

(R. Varadharajan) Member (Judicial)